GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2601 ANSWERED ON:22.07.2009 CARBON SPACE IN THE ATMOSPHERE Ray Shri Rudramadhab

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) Whether India has been demanding at the UN climate negotiations to have grater carbon space in the atmosphere to allow its 600 million poor access to electricity;
- (b) If so, whether the World Bank has backed India's stand at UN climate negotiations; and
- (c) If so, the steps taken/being taken by the Government in this regard.

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) In the international climate change negotiations at the United Nations, India has been stating that that the principle of 'equity' and 'common but differentiated responsibilities & respective capabilities' as enshrined in the UN climate change convention should be followed. As per this all human beings are entitled to equal carbon space in the atmosphere.
- (b) World Bank is not a Party to the Convention. However, World Bank has recently released the World Development Report 2010 in which it has described its vision for climate related actions at the global level.
- (c) Under the existing international framework for climate change related actions including the UNFCCC and its Kyoto Protocol,only developed country Parties are legally bound to reduce their emissions. Developing countries including India have no such obligations. Accordingly, electricity generation programme of India is not affected by ongoing climate change negotiations.